

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 178 of 2014 & I.A. No. 289 of 2014

Dated : 1st October, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Him Urja Pvt. Ltd.

.... Appellant(s)

Versus

**Uttrakhand Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Ishaan Mukherjee &
Ms. Akshi Seem

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan &
Mr. D.V. Raghu Vanshi for R-1
Ms. Meghana Aggarwal &
Ms. Shikha Ohri for R-2

ORDER

Learned counsel for the appellant has today filed the written submissions.

Let the same be taken on record.

Post this Appeal for hearing on **3rd November, 2015.**

(T. Munikrishnaiah)
Technical Member
hc/rkt

(Justice Surendra Kumar)
Judicial Member